

है, क्योंकि बहुत ही आसानी से आदमी रात भर में लखपति बन जाता है। इसको रोकने के लिये क्या सरकार ने कोई ऐसा निश्चय किया है कि इसकी सजा को बढ़ाया जाय, क्योंकि इसके लिये इनाम ज्यादा है और सजा कम है ?

SHRI K. R. GANESH : It is a good suggestion, and we shall take that into consideration.

SHRI SHYAMNANDAN MISHRA : May I know whether there is any truth in the report that some attempts had been made at duplicating and triplicating some of our own currency in some of our printing presses? I would like to believe that it is not true, but even so, there may be some truth in the report that there has been some attempts at duplicating and triplicating some of our currency in our printing presses....

AN HON. MEMBER : In the Government printing presses.

SHRI SHYAMNANDAN MISHRA : That is what I mean, I meant the Government printing presses.

SHRI YESHWANTRAO CHAVAN : As far as I am concerned, I have no such information; I have not received any such complaints.

SHRI K. MANOHARAN : Let him try to inquire.

SHRI YESHWANTRAO CHAVAN : We shall have to make inquires, because it seems to be an ingenious way of doing things.

SHRI ATAL BIHARI VAJPAYEE : That is done.

SHRI YASHWANTRAO CHAVAN : We shall look into this aspect.

National Plan for Tourism

*430. SHRI P. K. DEO : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the Travel Agents Association has urged Government to draw up a national plan for Tourism in the country in consultation with the industry; and

(b) if so, the reaction of Government in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI):

(a) Yes, Sir.

(b) The suggestion is under examination.

SHRI P. K. DEO : How far is the government proposal to abolish the tax holiday on hotel promotion going to be helpful in promoting tourism in the country?

DR. SAROJINI MAHISHI : We are going to have a debate on the Demands for Grants when this can be discussed.

SHRI P. K. DEO : I Would like to have the Ministry's reaction.

MR. SPEAKER : They will indicate it during the debate at that time.

SHRI P. K. DEO : Are they not capable of replying now?

SHRI H. M. PATEL : Why should they not reply now?

DR. SAROJINI MAHISHI : It is our view that the hotel industry should also be encouraged. We shall have to abide by whatever view Government takes.

SHRI P. K. DEO : No less a person that the Chairman of Air India has categorically stated that while the 20 per cent tax on foreign travel will yield Rs. 7 crores, Government in Air India would be losing Rs. 8.5 crores on this account. Air India being a government concerns, this is a matter of great concern to us. How far is this tax going to promote tourism?

MR. SPEAKER : From the national plan he has gone to the tax on fare. It is not relevant.

SHRI S. M. BANERJEE : What Shri Deo says is that a memorandum has been sent by Air India to Government....

MR. SPEAKER : I have not permitted him .

श्री कूलचंद बर्मा : मैं मंत्री महोदय से प्रश्न (क) के संदर्भ में जानना चाहता हूँ। क्या आप मध्य प्रदेश के उज्जैन नगर को, जहाँ भगवान् कृष्ण ने शिक्षा ली थी और जहाँ राजा विक्रमादित्य का बहुत दिनों तक शासन रहा और जो कि एक ऐतिहासिक नगर है, जो पर्यटन स्थल का दृष्टि से बहुत ही महत्वपूर्ण स्थान है, उस नगरको भी अपनी सयोजना के अन्तर्गत शामिल कर रहे है ?

MR. SPEAKER : The question was about a national plan for tourism in consultation with industry.....

SHRI S. M. BANERJEE : Then you tell us what questions to ask. At this rate, why the hell do we have the question hour?

SHRI H. M. PATEL : I think the question is very relevant.

MR. SPEAKER : Will he repeat the question?

श्री कूलचंद बर्मा : मैं प्रश्न (क) के संदर्भ में मंत्री महोदय से जानना चाहता हूँ कि जो आपकी योजना है उसके अन्तर्गत मध्य प्रदेश का उज्जैन नगर भी आता है जोकि पर्यटन का दृष्टि से बहुत ही उपयुक्त स्थान है ?

MR. SPEAKER : It is about a specific place.

DR. SAROJINI MAHISHI : There are many such places in the country. It is for the State Governments to contribute their share for the development of such places.

SHRI S.M. BANERJEE : Is it a fact that after the announcement of the 20 per cent levy on foreign travel, a memorandum was submitted to the Minister by Air India for reconsideration of the entire matter?....

(व्यवधान)

I would like to know whether he has taken up the matter with the Finance Ministry and if so the reaction of the Finance Ministry.. (Interruptions) It is relevant because it affects tourism. The question is whether this tax is going to affect seriously tourism at the

national level? Let him say whether he has received a memorandum and what are his reactions.

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : The tax on foreign travel is part of the broader proposals which the Finance Minister and the Government have taken up and what takes place between the Government departments is not a matter which could be discussed here. Our Ministry has certain views in the matter and ultimately it is for the Finance Minister to take a total view of the revenue requirements of the country and I do not think that an individual tax as such could be discussed in this way. (Interruptions)

SHRI PARIPURNANAND PAINULI : Will the hon. Minister be pleased to say as to whether the important shrines of Badrinath and the three Dhams and Amarnath will be included as part of internal tourism?

DR. SAROJINI MAHISHI : It is in fact part of internal tourism and many improvements to the existing tourist facilities are being thought of.

MR. SPEAKER : The next is Shri Samar Guha's question. As the Minister is ill I postpone this question.

SHRI SAMAR GUHA : I should get an opportunity to ask this question as I got an opportunity today.

MR. SPEAKER : Everything will be there; your interests will be fully safe.

Universal Tyres Limited, Calcutta

*432. SHRI JYOTIRMOY BOSU : Will the Minister of COMPANY AFFAIRS be pleased to state :

(a) whether the Industrial Licensing Policy Committee, on the basis of the criteria laid down in its main report, vide paragraphs 2.16 and 2.17 included M/s. Universal Tyres Limited, 18/C Lake View Road, Calcutta 29 in the list of Birla Group of Companies;

(b) whether in 1969-70, the said company received Rs. 2,23,199 as interest free loan from Birla Brothers Private Limited;